

CP NO. 70(ND)/2014
RT No.32/2016

Subhash Malhotra

...Petitioner

Versus.

M/s Oswal Dyeing & Finishing Mills Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Arun Saxena, Advocate with Mr. Subhash Malhotra
Petitioner in person.
Mr. Bhupesh Gupta, Practising Company Secretary for
respondents.

Learned counsel for petitioner seeks and permitted to withdraw
the instant petition. The instant petition is dismissed as withdrawn.

Subhash Malhotra

Subhash Malhotra Adv
Dy 4743/14

September 27, 2016

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R.P. Nagrath

(Justice R.P. Nagrath)
Member (Judicial)

Deepa Krishan
(Deepa Krishan)
Member(Technical)

Bhupesh Gupta